

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 155/2019 (EVIDENCE)		Ariyamma Vs Govindaraju	A.M.Krishnamurthy
2	Crl.Misc. 130/2020 (for objection)		Hanumakka Vs Deputy Tahasildhar	S K Madhusudhan
3	Crl.Misc. 131/2020 (for objection)		Govindaraju Vs Tahasildhar	S K Madhusudhan
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Cases listed below are adjourned due to Covid 19				
4	C.C. 8/2008 (APPEARANCE OF ACCUSED)	14-01-2021	Koratager Police Vs Nowshadsahaghan @ Sahaghan	APP
5	C.C. 21/2020 (CHARGE)	14-01-2021	Koratagere Police Vs Ramaiah	APP
6	P.C.R. 20/2020 (FIRST HEARING)	14-01-2021	Aninappa P H Vs Rajkumar	H.R. Ramachandraiah
7	P.C.R. 29/2020 (FIRST HEARING)	14-01-2021	K Veerakumar Vs Mylarappa	D Krishnappa
8	P.C.R. 30/2020 (FIRST HEARING)	14-01-2021	Muddamma Vs B M Manjunath	G.D. Devaraju
9	Crl.Misc. 71/2020 (FIRST HEARING)	14-01-2021	Gayithri Vs Siddaraju H N	K.J. Nagaraju
10	Crl.Misc. 75/2020 (FIRST HEARING)	14-01-2021	K.C. Kencharayappa Vs Tahasildhar	B.L.Nagaraju
11	Crl.Misc. 76/2020 (FIRST HEARING)	14-01-2021	Sandya Vs Srinivas	B.L.Nagaraju
12	Crl.Misc. 77/2020 (for objection)	14-01-2021	Kariyanna Vs The Registrar of Birth and Deaths and The Deputy Tahsildhar	M C Mallikarjunaiah
13	Crl.Misc. 83/2020 (FIRST HEARING)	14-01-2021	Hanumantharayappa Vs Deputy Tahasidar	Narasimharaju
14	P.C.R. 31/2020 (FIRST HEARING)	14-01-2021	Venkataswamy Vs Allabakash	B.K. Narayanappa

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15	P.C.R. 32/2020 (FIRST HEARING)	14-01-2021	J.V. Madhukumar Vs A.Sreenivasa	B.A.Puttarajaiah
16	P.C.R. 33/2020 (FIRST HEARING)	14-01-2021	Ashwath.M. Vs Nataraju D.M.	H.C. Vrushabendraswamy
17	P.C.R. 34/2020 (FIRST HEARING)	14-01-2021	Jayasimha Rao H.N Vs Raghunath	H.C. Vrushabendraswamy
18	P.C.R. 43/2020 (FIRST HEARING)	14-01-2021	D SHivakumar Vs D Rangaraju	A.M.Krishnamurthy
19	P.C.R. 55/2020 (HEARING)	14-01-2021	Mutturaj H Police Sub Inspector Vs Satheesh	APP
20	Crl.Misc. 103/2020 (NOTICE)	14-01-2021	Govindappa @ Govindaraju Vs Deputy Tahasildar Birth and Death officer	A.M.Krishnamurthy
21	Crl.Misc. 104/2020 (PAPER PUBLICATION ISSUED)	14-01-2021	Thimmakka Vs Deputy Thasildar Birth and death offider	S K Madhusudhan
22	Crl.Misc. 105/2020 (PAPER PUBLICATION ISSUED)	14-01-2021	Ramachandraiah Vs Thasildar Birth and death officer	S K Madhusudhan
23	Crl.Misc. 161/2020 (FIRST HEARING)	14-01-2021	Chikkamma Vs Deputy Tahasildar, Birth and Death office	H V Shivakumar

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1	O.S. 86/2007 (EVIDENCE)		hanumakka Vs Puttaiah	
2	O.S. 95/2008 (HEARING)		Sreeramaiah Vs Bheemakka	D V Sheshadri A M Krishnamurthy
3	O.S. 153/2008 (ORDERS)		Farana Khanum Vs Yusuf Khan, School Teacher	B.H.Panchaksharaiah G.D.Devaraju
4	O.S. 56/2009 (EVIDENCE)		K.V.DODDAIAH BY LRS GOWRAMMA Vs B.LAKSHMAIAH	P K S D C S
5	O.S. 63/2009 (ORDERS)		Kambadarangaiah Vs Lingaiah	D V Sheshadri Exparte
6	O.S. 197/2009 (EVIDENCE)		Rudresh Vs G.R.Prakash	H Krishnamurthy B.A.Puttarajaiah
7	O.S. 48/2010 (EVIDENCE)		M.N.Kumbhaiah Vs vannadevamma Alias Honnadevamma	A.M.Krishnamurthy Exparte
8	O.S. 20/2011 (plaintiff evidence)		T.Govindaraju Vs N.Ramaiah	prakash K.N.Dayananda
9	O.S. 225/2011 (ARGUMENTS)		C.Narayanappa Vs Doddakka	B A Puttaraju B.L.Nagaraju
10	O.S. 150/2018 (petition amendment)		R. Niranjan Vs Shubha	D.S. Keshava
11	O.S. 63/2020 (ORDERS)		Range Gowda Vs Nanjundaiah	A.M.Krishnamurthy

Cases listed below are adjourned due to Covid 19

12	O.S. 217/2016 (FOR SETTLEMENT) IA/1/2016	14-01-2021	Babusab Vs Gangadharaiah	
13	EX 61/2007 (AWAIT ORDERS)	14-01-2021	Huliyappa DEAD BY LRS Vs B.Veerakyathaiah DEAD BY LRS	H.R.Ramachandraiah A M Krishnamurthy
14	FDP 1/2014 (Issue Commissioner Warrant)	14-01-2021	Chandramma Vs Ganganna	A.M.Krishnamurthy

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15	FDP 6/2006 (Await Report)	14-01-2021	Vinootha Vs Nagappa alias Nagaiah alias A.K.Naganna	A.M.Krishnamurthy H.R.Ramachandraiah
16	FDP 5/2008 (SUMMONS)	14-01-2021	Chandramma Vs Chandrashekharaiyah	A.M.Krishnamurthy D.Shivanna
17	EX 9/2009 (HEARING)	14-01-2021	Muddarangaiah Vs Kodappa DEAD BY LRS	H.K.V.Reddy D.G.Thimmaraju
18	EX 3/2011 (NOTICE)	14-01-2021	Manager, SBM Vs M.R.Narasimharaju	B H P Exparte
(O.S./0000164/2009)				
19	O.S. 180/2011 (for objection)	14-01-2021	G.V.Govindaraju Vs Rangaiah	B.L.Nagaraju R.Muralidhar
20	O.S. 161/2012 (EVIDENCE)	14-01-2021	K.Pradeepkumar Vs Sannathimmaiah	A M Krishnamurthy G.D.Devaraju
21	FDP 1/2013 (await notice) IA/1/2013	14-01-2021	Meenakshamma Vs Devaraju	T.Krishnamurthy, Koratagere
22	O.S. 157/2013 (EVIDENCE) IA/1/2013	14-01-2021	K.C.Govindaraju Vs Lakshmirangaiah	A.M.Krishnamurthy
23	O.S. 269/2014 (EVIDENCE) IA/1/2014	14-01-2021	Veerabhadraiah Vs VR Veeranna	BKN
24	O.S. 66/2015 (EVIDENCE) IA/1/2015	14-01-2021	Gangamma Vs Venkatasamaiah	T S Krishna Shastri
25	FDP 3/2015 (NOTICE)	14-01-2021	Venkatachalaiah Vs Channappa	Rashmi G.N.
26	EX 44/2015 (steps)	14-01-2021	Narasimhaiah Vs Chowdamma	H V Shivakumar
27	O.S. 209/2016 (plaintiff evidence)	14-01-2021	Puttananjamma M Vs Muddamma	A.M.Krishnamurthy
28	O.S. 237/2016 (for objection) IA/1/2016 IA/2/2016	14-01-2021	Indiramma Vs Bheemaraju A	Dasappa

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29	O.S. 241/2016 (for objection) IA/1/2016 IA/2/2016	14-01-2021	S. Mnjunatha Vs Narasimhaiah	G.D. Devaraju
30	O.S. 58/2017 (petition amendment) IA/2/2017 IA/1/2017 IA/3/2017	14-01-2021	V.M.Saitheja Vs V.N. Murulikrishna	
31	FDP 5/2017 (Await Report)	14-01-2021	Sudha Vs Govindaiah	B.L.Nagaraju
32	O.S. 39/2018 (plaintiff evidence)	14-01-2021	Akkamma Vs Doddaiah	T.Krishnamurthy
33	O.S. 96/2018 (A.D.R.) IA/1/2018	14-01-2021	Siddaganamma Vs Nagarathamma	Ramesha S
34	O.S. 334/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	14-01-2021	Kempanagamma Vs Thimmaiah	T.Krishnamurthy
35	O.S. 377/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	14-01-2021	Narayanappa Vs Narasimhaiah	T.Krishnamurthy
36	FDP 1/2019 (steps)	14-01-2021	Siddappa Vs Puttanamma	A.M.Krishnamurthy
37	O.S. 47/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	14-01-2021	G. Venkateshaiah Vs Gopalkrishna	A.M.Krishnamurthy
38	O.S. 52/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	14-01-2021	Rangamma Vs Rudrappa	T.Krishnamurthy
39	O.S. 78/2019 (A.D.R.) IA/1/2019 IA/2/2019	14-01-2021	Suvaramma Vs Mallambhika	B.L.Nagaraju
40	EX 9/2019 (hear on I.A)	14-01-2021	Venkataramaiah @ Venkatappa Vs Venkatappa	A.M.Krishnamurthy
41	O.S. 132/2019 (plaintiff evidence) IA/1/2019	14-01-2021	Shivanna Vs Channaveeramma	D.Shivanna

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42	FDP 18/2019 (NOTICE)	14-01-2021	Thimmaiah Vs Puttamma	B.H.Nagendrappa
43	O.S. 299/2019 (EVIDENCE)	14-01-2021	K. Kempaiah Vs Lakshamma	B.L.Nagaraju
44	FDP 21/2019 (for objection)	14-01-2021	K. Mala Vs Vanajakshamma	N.H.Srinivasamurthy
45	Civil Misc. 1/2020 (NOTICE)	14-01-2021	Gouramma Vs Siddalingaiah @ Siddalingappa	Ravikiran B
46	EX 4/2020 (NOTICE)	14-01-2021	Hullurappa Vs M N Jagadeesha	K M Prabhu
47	O.S. 68/2020 (SUMMONS) IA/1/2020	14-01-2021	PANJANATAN AND GOUSE-- -AZAM EDUCATIONAL AND WELFARE TRUST, Rep by Trustee, President Mahaboob Khan Vs Adil Bhanu	A.M.Krishnamurthy
48	O.S. 69/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-01-2021	Sannamma Vs Naraseeyappa	G.M. Krishnamurthy
49	O.S. 95/2020 (SUMMONS) IA/1/2020	14-01-2021	Lingamma Vs Ramadasappa	D.Dattathreya
50	O.S. 97/2020 (SUMMONS)	14-01-2021	Shanthamma Vs Girithimmaiah	D G Thimmaraju